

Papers laid on the Table of the House by Ministers/Members

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Hon. Speaker in the Chair)

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे ।

श्री जितिन प्रसाद जी

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक)

(दो)

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
2510/18/25]

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Speaker, Sir, with your kind permission, on behalf of my colleague, Shri Pankaj Chaudhary ji, I rise to lay on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

(1) Report of the Comptroller and Auditor

General of India-Union Government
(Report No. 1 of 2025) - Finance and
Communication (Compliance Audit) for
the year ended 31st March, 2023.

(2)

Report of the Comptroller and Auditor
General of India- Union Government
(Report No. 2 of 2025) on Working of
Mancheswar Carriage Repair Workshop
in East Coast Railway and Construction
of 5th and 6th line between Chhatrapati
Shivaji Maharaj Terminus (CSMT)-Kurla
Station- (Compliance Audit-Railways)
for the year ended March, 2023.

(3)

Union Government-Appropriation
Accounts (Postal Services) for the year
2023-2024.

[Placed in Library, See No. LT 2511/18/25]

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय) : अध्यक्ष महोदय, मैं भारत-तिब्बत सीमा पुलिस बल अधिनियम, 1992 की धारा 156 की उप-धारा (3) के अंतर्गत भारत-तिब्बत सीमा पुलिस बल, सामान्य ड्यूटी संवर्ग (समूह ? ग? पद) भर्ती (संशोधन) नियम, 2025, जो दिनांक 11 मार्च, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 171(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 2512/18/25]

**THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND
MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND
DAIRYING (SHRI GEORGE KURIAN):** Hon. Speaker, Sir, with your kind permission, I
rise to lay on the table:

(1)

(i)

A copy of the Annual
Report (Hindi and English
versions) of the National
Fisheries Development
Board, Hyderabad, for
the year 2023-2024,

along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Fisheries Development Board, Hyderabad, for the year 2023-2024.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See
No. LT 2513/18/25]

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI
ARJUN RAM MEGHWAL):** Hon. Speaker, Sir, with your kind permission, on behalf of my colleague, Shri Pabitra Margherita, I rise to lay on the Table:

- (1) A copy of the Notification No. S.O.712(E) (Hindi and English versions) published in Gazette of India dated 11th February, 2025, regarding reconstitution of the National Jute Board with effect from 29th September, 2024, for a period of two years, Chairman and Members mentioned therein, issued under sub-section (1) of Section 3 of the National Jute Board Act, 2008.

[Placed in Library, See No. LT
2514/18/25]

(2)

(i)

(ii)

(3)

Statement (Hindi and English versions)
showing reasons for delay in laying the
papers mentioned at (2) above.

[Placed in Library, See No. LT
2515/18/25]

(4)

(i)

(ii)

(5)

Statement (Hindi and English versions)
showing reasons for delay in laying the
papers mentioned at (4) above.

[Placed in Library, See No. LT
2516/18/25]

(6)

(i)

(ii)

(7)

Statement (Hindi and English versions)
showing reasons for delay in laying the
papers mentioned at (6) above.

[Placed in Library, See No. LT
2517/18/25]

(8)

(i)

(ii)

(9)

Statement (Hindi and English versions)
showing reasons for delay in laying the

papers mentioned at (8) above.

[Placed in Library, See No. LT
2518/18/25]
